

New Banking Ombudsmen appointed at Tiruvanthapuram, Jaipur and Chandigarh

February 1, 1999

The Reserve Bank of India has appointed three new Banking Ombudsmen with effect from February 1, 1999 - S/Shri C. Harikumar, former Executive Director of the Reserve Bank of India, Dr. M.C. Bhandari, former Executive Director of the National Bank for Agriculture and Rural Development and Shri S.A. Rahman, former Banking Ombudsman, Tiruvanthapuram.

As Banking Ombudsman the appointees will have jurisdiction and authority over complaints against branches and offices of banks located within the territorial limits of :

Shri C. Harikumar	Kerala & Union Territory of Lakshadweep
Dr. M.C. Bhandari	Rajasthan
Shri S.A. Rahman	Himachal Pradesh, Punjab and Union Territory of Chandigarh

The appointments are in place of S/Shri S.A. Rahman, O.P.Sodhani and R.C. Kapoor, respectively, who completed their tenure as Banking Ombudsmen on January 31, 1999.

**Alpana Killawala
General Manager**

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